

**SHRI MANORANJAN BHAKTA:** A country like USA, which claims to be the most civilized country of the world, has itself admitted that this kind of violent incidents of racial discrimination did not take place in last 75 years. This is a matter of great shame about which the august House should express its concern unanimously. We should express our solidarity with the oppressed people (*Interruptions*)

**MR. SPEAKER:** In other words if such a thing happens in this country no such Resolution is passed.

**SHRI MANORANJAN BHAKTA:** The violence which has erupted is a matter of concern and it should be condemned. I only wish to say this.

**SHRI SURYA NARAYAN YADAV:** (Sahasra): Mr. Speaker Sir, this incident is being discussed for last 3-4 days and we view it on Doordarshan also. After seeing it our heart sank. A Resolution should be passed against this act and we should express our concern on it. Clashes take place, there between the and the whites. Atrocities are being perpetrated against humanity there. It should be condemned.

**SHRI GUMAN MAL LIDHA (Pali):** Mr. Speaker Sir, with your kind permission, I would like to draw the attention of the entire House towards a very important issue. 75,000 workers of All India Rural Bank Workers Organization were about to go on strike all over the country because the Reddy award which is a national award has not been implemented. Their arrears have not been paid and the recommendations of the Gupta Committee have not been implemented. At that time the strike was postponed at the instance of the hon. Finance Minister but after that no action has so far been taken to constitute an All India Rural Bank at the All India level. On the 9th, a meeting has been convened which will be addressed by an Additional Secretary only. I request the hon. Finance Minister that he should himself attend the meeting and the All India Rural Bank should be constituted. The Reddy award which

is a national award should be implemented. The payment of arrears should be made and the recommendations of the Gupta committee should be implemented. The feeling of discontent in bank workers should end and peace should be restored otherwise, in the coming time there will be a strike at the All India level and an agitation may take place. Their agitation has been going on since last 8 months. There is a possibility that it may take a violent turn. I request the hon. Finance Minister to personally attend the meeting on the 9th and solve this problem.

**\*SHRI R. JEEVARATHINAM** (Arakkondam): Arakkonam Air Base station was recently inaugurated by the Hon'ble President of India. The Air base has come up after acquiring the land needed for the same from agriculturists over there. When those agricultural lands were acquired for the purpose of conducting Air Naval Base Station, an assurance was given by the then Defence Minister that the wards of the displaced farmers would be given job opportunities in the proposed Base Station. The assurance was given on the floor of this House five years ago.

Despite a promise made in this August House none of the wards of the displaced agriculturists have got job opportunities. Many such youth are still awaiting the fulfilment of this promise even after crossing the upper age limit to get job opportunities in the Air Base Station. Citing this reason local Employment Office has refused to forward names of the heirs of the hapless farmers for being considered to be employed in the Air Base Station.

While those who have give their agricultural lands are denied job opportunities, rank outsiders get employment in Arakkonam Air Base. Due to this, there prevails a tense atmosphere. The local people have resorted to peaceful agitation like fasting. If the Government do not intervene immediately, this may lead to mass agitation. Hence I request the Government, based on the assurance given to the Lok Sabha by the then Defence Minister, to issue suitable

\*Translation of the speech originally delivered in Tamil

instructions to both the local Employment Office and the Air Base Station authorities to consider waiving the age limit in the case of the wards of the persons displaced from the Air Base site.

Even after two months of its inauguration, the needs of the local displaced agriculturists have not been attended to.

Our greater leader late Shri Rajiv Gandhi laid the foundation stone for this base. This was inaugurated by the President of India. Hence it is our national duty to fulfil the aspirations and needs of the local people who have given their lands for a national cause.

I humbly request both the Union Government and the Ministry of Defence to attend to this problem to raise the upper age limit in the case of the wards of the displaced persons.

{English}

SHRI B.N. REDDY (Miryalugda): Mr. Speaker, Sir on Sunday, the April 26th, three working harijan women (one of them was only 14-years-old unmarried girl) were gangraped, brutally murdered and thrown into a pond at a granite minefield near Cheemakurti of Prakasam district in Andhra Pradesh. The name of the girls is Ms. Battula Esamma and while the names of the other two girls are Ms. Ravari Anjamma, aged 25 years and Ms. Booruga Ramulammana, age 35 years. All of them hail from the same family and they have been working in the mine for the last fortnight or so. Some of the staff members and drivers have conspired to molest them and planned to bring them to work on Sunday. When they refused to come on Sunday, they were offered a wage of Rs. 40/- each and they succeeded in getting them there. After they came for work, the gang pounced upon them and dragged them aside and then raped them. They were afraid that their criminal assault would be revealed by the victims, they murdered them by cutting their throats and then they threw their bodies into the pond and ran away. The names of the granite companies are M/s.

Oriental and M/s. Swathi Granities.

The crime was committed by making use of the services of the watchmen and a couple of other labourers by offering them wine and some bribes. In order to destroy the evidence, they had burnt down all the trees and huts where the crime took place.

As the enraged people gathered there, the police which did not take any action against the culprits, fired a few rounds on the air in order to disperse the crowd. A rumour was immediately spread that the women fell into the pond accidentally and died. The depth of the pond itself was 3 feet and it is depressing to hear that somebody had died by drowning in that pond. Obviously, the landlords of the granite field, who were interested in hushing up the case, moved the Government machinery and the police to shield and cover up the crime.

TDP Leaders like Muddy Krishan Naidu and CPI (M) leaders of that District, like Shri Tavanam Chenehah and the State secretary of the Andhra Pradesh Mahila Sangam visited that place. Thousands of people and particularly, women, led pretest demonstrations and demanded immediate action against the culprits who were absconding.

[Translation]

SHRI RAM VILAS PASWAN: Mr. Speaker Sir, this matter was raised in the house five days back as well. The matter is very serious and I had said on that day as well that three Harijan women have been raped and thrown in a well. Their corpse have been recovered. There hon'ble minister had said that day that he would gather the facts and place them on the Table. For everything a reply is given that they would collect information and place the same on the Table. But it is never done. I had said that day as well that the facts were coming to us gradually for our information. I would like to ask the hon. minister whether the Government will place the information on the Table of the House when the Parliament session is over? Either the Minister should not say that the facts will